GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 3336 TO BE ANSWERED ON FRIDAY, THE 05TH AUGUST, 2022

VACANCY OF PWD EMPLOYEE IN COURTS

3336. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the details of Persons with Disabilities (PwD) working in various High Courts, District Courts of the country at present along with their percentage in the total strength of posts therein, particularly in Uttar Pradesh; and

(b) the number of posts lying vacant for PwD in various High Courts, District and Session Courts during the last three years, group-wise and category-wise along with the percentage therein particularly in Uttar Pradesh?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) to (b): The information is being collected and will be laid on the Table of the House.
